

ITEM NO.5

COURT NO.10

SECTION IV-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Diary No(s). 11393/2017

BHAGAT RAM AND ORS ETC ETC & ORS.

Petitioner(s)

VERSUS

THE STATE OF HARYANA AND ORS & ORS.

Respondent(s)

(FOR EXEMPTION FROM PAYING COURT FEE ON IA 43424/2017.  
D.No.1423/2015 (dis./disp. of) arising out of common relied upon  
order has been linked with D.No.11393/2017.)

Date : 09-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
[IN CHAMBER]

For Petitioner(s)

Mr. Ajay Veer Singh, Adv.  
Mr. Rakesh K. Khare, Adv.  
Ms. Divya Garg, Adv.  
Mr. Rahul Poonia, Adv.  
Uday Kumari, Adv.  
Ms. Sonal Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Request for exemption from filing separate set of Court Fee is  
declined.

Four weeks' time is granted to pay the requisite Court fee.

(VISHAL ANAND)  
COURT MASTER (SH)

(SNEH LATA SHARMA)  
BRANCH OFFICER